NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUN PRESENT: SHRI Ch. MO	OHD SHARIEF TARIQ, MEMBER-J	
APPLICATION NUMBER	·	
PETITION NUMBER	: CP/23/2017	
NAME OF THE PETITIONER(S)	: ASHOK KUMAR KANODIA & 2 ORS	
NAME OF THE RESPONDENT(S)	: SRINIDHI SYNTHETICS LTD & ANOTHER	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
· Preethi. S. Azasu	Coursel for Petr	leeb
· Pleethi. S. Azasu for Rajagopal & Mayhun Adroeats	alhan	
M.K. PREETHD. for KSR 200.	for Respondents	Michael
for KSR 200.	ORDER	

Counsels for both the parties are present. Counsel for the Petitioner prayed for more time for filing rejoinder. At request, time is enlarged. Put up on 17.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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